

# United Nations Nations Unies

HEADQUARTERS • SIEGE NEW YORK, NY 10017

TEL.: 1 (212) 963.1234 • FAX: 1 (212) 963.4879

REFERENCE: SCA/2/11 (27)

**[COPY – ORIGINAL WILL BE  
FORWARDED TO PERMANENT  
MISSIONS TO THE UNITED  
NATIONS IN NEW YORK]**

The Chairman of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and Associated Individuals and Entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **30 November 2011**, the entry specified below was **deleted** from the Al-Qaida Sanctions List. The entry was deleted after the Committee concluded its consideration of the de-listing request submitted by this individual through the Ombudsperson established pursuant to Security Council resolution 1904 (2009), and of the Comprehensive Report of the Ombudsperson on this de-listing request. The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1989 (2011) adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to this entry.

## **Removed from section A. Individuals associated with Al-Qaida**

**QI.A.220.06. Name:** 1: ABU SUFIAN 2: AL-SALAMABI 3: MUHAMMED AHMED 4: ABD AL-RAZZIQ

**Title:** na **Designation:** na **DOB:** 6 Aug. 1962 **POB:** a) Al-Bawgah, Sudan b) Albaouga, Sudan **Good quality a.k.a.:** a) Abu Sufian Abd Al Razeq b) Abousofian Abdelrazek c) Abousofian Salman Abdelrazik d) Abousofian Abdelrazik e) Abousofiane Abdelrazik f) Sofian Abdelrazik g) Abou El Layth h) Aboulail i) Abu Juiriah j) Abu Sufian k) Abulail l) Djolaiba the Sudanese m) Jolaiba n) Ould El Sayeigh **Low quality a.k.a.:** na **Nationality:** a) Canadian b) Sudanese **Passport no.:** Canadian passport number BC166787 **National identification no.:** na **Address:** na **Listed on:** 31 Jul. 2006 **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 6 May 2010.

On **30 November 2011**, the Committee enacted the **amendments** specified with strikethrough and underline in the entry below to its List (the Al-Qaida Sanctions List) of individuals and entities subject to the assets freeze, travel ban and arms embargo set

out in paragraph 1 of Security Council resolution 1989 (2011) adopted under Chapter VII of the Charter of the United Nations:

**A. Individuals associated with Al-Qaida**

**QI.A.283.10. Name:** 1: ANWAR 2: NASSER 3: ABDULLA 4: AL-AULAQI

**Name (original script):** انور ناصر عبدالله العولقي

**Title:** na **Designation:** na **DOB:** a) 21 Apr. 1971 b) 22 Apr. 1971 **POB:** Las Cruces, New Mexico, United States of America **Good quality a.k.a.:** a) Anwar al-Aulaqi b) Anwar al-Awlaki c) Anwar al-Awlaqi d) Anwar Nasser Aulaqi e) Anwar Nasser Abdullah Aulaqi f) Anwar Nasser Abdulla Aulaqi **Low quality a.k.a.:** na **Nationality:** a) United States of America b) Yemeni **Passport no.:** na **National identification no.:** na **Address:** ~~Yemen~~ na **Listed on:** 20 Jul. 2010 (amended on 30 Nov. 2011) **Other information:** ~~In hiding in Yemen as at Dec. 2007. Confirmed to have died on 30 Sep. 2011 in Yemen.~~

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

[http://www.un.org/sc/committees/1267/qa\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/qa_sanctions_list.shtml). The Al-Qaida

Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the Al-Qaida Sanctions based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the twenty-second update of the List in 2011.

30 November 2011